

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 16.07.2019 (TUESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2162 of 2019 in Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	
2.	Comp. App. (AT) (Ins) No. 326 of 2019	Navneet Chaurasia Vs. Lanco Infratech Ltd & Ors	Surbhi Mehta	Vaijayant Paliwal
3.	Comp. App. (AT) (Ins) No. 452 of 2019	Sunil Choudhary Vs. Hubergroup India Pvt Ltd & Anr.	Nikhilesh Kumar	Aseem Chaturved
4.	Comp. App. (AT) (Ins) No. 604 of 2019	Rajen Amrit Lal Parikh Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Ashish Kothari	Dinkar Singh –R1
5.	Comp. App. (AT) (Ins) No. 643 of 2019	Dinesh Kishinchandgajria Vs. Kanan Graphics Pvt. Ltd. & Anr.	S. Santanam Swaminadhan	Deepak Agarwal-R1 Rajendra Beniwal-R2
6.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 716 of 2019	Aasaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr.	Shantanu Singh	
8.	Comp. App. (AT) (Ins) No. 717 of 2019	Pr. Commissioner of Income Tax-6, Chennai Vs. Star Agro Marine Exports Pvt Ltd & Ors.	Vibhooti Malhotra	
9.	Comp. App. (AT) (Ins) No. 718 of 2019	State Bank of India. Vs. Sri Lakshmikantha Spinners Ltd.	Sindhu T.P	
10.	Comp. App. (AT) (Ins) No. 719 of 2019	Rohit Chhabra. Vs. Sushil Kumar Gupta & Anr.	Prachi Johri	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 601 of 2019	Shweta Vishwanath Shirke & Ors. Vs. The Committee of Creditors & Anr. With	Sankalp Sharma	Siddharth Sharma-R1 Shashank Agarwal-R2
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12.	Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank. Vs. Sterling Biotech Ltd. (Through the Liquidator) & Ors	Siddharth Sharma	Shashank Agarwal
13.	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	Saurabh J. Karan Singh
14.	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	Mrinal Harsh Vardhan	Anju Jain (R-3) SS Bhati (CS) Animesh Rastogi Akshay Goel
15.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd & Ors.	Pallavi Pratap	Charu Bansal
16.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd.	Arijit Mazumdar	
17.	Comp. App. (AT) (Ins) No. 272 of 2019	Sanjay Garg. Vs. Tristar Global Infrastructure Pvt Ltd.	Rohit Bansal	Reema Shurana
18.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP of SPS Steel Rolling Mills Ltd With	Gaurav Gupta	Anup Kumar Misha-RP Sumesh Dhawan
19.	Comp. App. (AT) (Ins) No. 390 & 474 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP for SPS Steel Rolling Mills Ltd. With	Gaurav Gupta	Anup Kumar-R2 Misha-RP
20.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2
21.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With	Sidhartha Barua	Anannya Ghso- R1(RP) Roopali Singh Prateek Kumar
22.	Comp. App. (AT) (Ins) No. 445 of 2019	Omkara Asset Reconstruction Pvt. Ltd. Vs. Ajay Joshi the Resolution Professional of Alok Industries Ltd. Ors. With	R.P. Agrawal	Anannya Ghso- R1(RP) Roopali Singh Prateek Kumar
23.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi & Ors.RP of Alok Industries	Nishant Awana	Misha-RP Prateek Kumar- CoC
24.	Comp. App. (AT) (Ins) No. 406 of 2019	Ajay Agarwal Vs. Shantanu T. Ray, Resolution Professional for AML Steel & Power Ltd & Ors.	Rajesh Bohra	Anant Merathie-R1 R.P. Agrawal- R2&R3 Santanu J. Ray-RP

25.	Comp. App. (AT) (Ins) No. 441 of 2019	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd & Ors.	Deepak Khosla	Kiran Sharma-CS
26.	Comp. App. (AT) (Ins) No. 519 of 2019	Synergy Marketing Inc. Vs. Siddharth Intercrafts Pvt Ltd.	Susshil Daga	Anurag Bhatt
27.	Comp. App. (AT) (Ins) No. 520 of 2019	Regional Provident Fund Commissioner, Tirunelveli. Vs. V.Nagarajan & Ors.	Prithu Garg	
28.	Comp. App. (AT) (Ins) No. 527 of 2019	Sundaresh Bhat, RP for Sterling Biotech Ltd. Vs. Andhra Bank.	Satendra Rai	
29.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd	Vipul Ganda	Nikhil Kohli

Note: The Court will rise at 12:00 noon.

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By Order
-sd/-
Registrar